

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 25

IA 1984/2023 IN C.P.(IB)1024/MB/2017

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **04.07.2024**

NAME OF THE PARTIES: **PUNJAB NATIONAL BANK**

V/s

CHARBHUJA INDUSTRIES PVT LTD

Sec. 7, 60(5) of Insolvency and Bankruptcy Code, 2016.

ORDER

IA 1984/2023

1. Adv. Dhananjaya Sud, for Liquidator is present. Adv. Shraddha Dubepatil I/b. Jay & Co. is present for Respondent.
2. Learned counsel for the MIDC seeks short adjournment as the arguing counsel is not available.
3. List the matter for further hearing on **15.07.2024**.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Prajakta